

**Central Administrative Tribunal  
Ernakulam Bench**

**C.P(C) No.180/00016/2020  
in  
O.A No.180/00748/2016**

Thursday, this the 12<sup>th</sup> day of November, 2020

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

Sathish Williams, aged 62 years  
S/o.Late F.C.Williams  
residing at “The Hays”, Town hall road  
Tiruvangad P.O, Thalassery  
Kannur – 670 103

- Petitioner

(By Advocate: Mr.N.N.Sugunapalan,Sr. with Mr.S.Sujin)

Versus

Dr.Vishwas Mehta  
Chief Secretary  
Room No.138  
2<sup>nd</sup> Floor, South Block  
Secretariat, Thiruvananthapuram – 695 001

- Respondent

(By Advocate: Mr.M.Rajeev, G.P)

The CP(C) having been heard on 12<sup>th</sup> November, 2020, this Tribunal delivered the following order on the same day:

**O R D E R (ORAL)**

**P.Madhavan, Judicial Member**

The learned counsel for the petitioner present. Adv.Mr.M.Rajeev, G.P, learned counsel for the respondents submits that as per the instructions, the original O.A in which the order was passed i.e, the order in O.A 701/2016, is under stay in OP(CAT) No.42/2020. The order of this Tribunal in this CP(C) relies on the order

in O.A 701/2016 and it will not be appropriate for the Tribunal to proceed further till the disposal of the OP(CAT) 42/2020. Hence **CP(C) is closed for the time being with liberty to the petitioner to revive the same, if necessary.**

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

sv

**List of Annexures**

Annexure CP1 - True copy of the order dated 2.4.2019 in O.A  
No.180/00748/16

...